



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-115/NCLAT/CHN BEN/2026

Dated: 10th Aug 2026

NOTICE

Ref: F.No. 012-084/NCLAT/CHN BEN/2026 dated 02nd July 2026

Please take notice that the next date of hearing in the following matter of Chennai Bench, notified earlier vide reference cited, is **27.08.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025 To Vacate Stay IA No. 96/2026 For Direction IA No. 131/2026 Part Heard	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar

By order of Hon'ble Member (Judicial)

Chennai Bench

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